

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.236/2016

IN THE MATTER OF:

Lakeland India Pvt. Ltd.

.... Applicant/petitioner

Order under Section 391 to 394 of the Companies Act

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Abhinav Sharma, Advocate


For the Respondent :

For the RD(NR)/ROC Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner requests for some time to file further information to comply with the order dated 04.08.2017 and furnish any other information with regard to the observations made by RD/ROC. Let the needful be done.

List the matter for further consideration on 24th October, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

07.09.2017
V. Sethi